

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 4591
TO BE ANSWERED ON MARCH 19, 2026**

URBAN DEVELOPMENT SCHEMES IN TELANGANA

NO. 4591. SHRI GODAM NAGESH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of implementation status of the Affordable Rental Housing Complexes (ARHCs) scheme for urban migrants and the poor across the country, State/UT-wise, particularly in Telangana;**
- (b) the number of beneficiaries covered under the Pradhan Mantri Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) scheme, loan amounts sanctioned and digital transactions recorded, city-wise in Telangana;**
- (c) whether the Government has undertaken any urban reforms relating to property tax, municipal finance strengthening and ease of living index in cities, particularly in Telangana and if so, the details thereof; and**
- (d) the steps taken to support climate-resilient urban infrastructure, green mobility and sustainable urban planning in the cities of Telangana?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a): Ministry of Housing and Urban Affairs (MoHUA) launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of Pradhan Mantri Awas Yojana – Urban (PMAY-U) in July 2020 to address the housing need faced by migrant workers, urban poor and informal sector labourers from Economically Weaker Section (EWS)/Low Income Group (LIG) category across the country including Rajasthan. This scheme has been implemented through two models. Under Model-1, a total of 5,783 Government funded vacant houses have been converted into ARHCs, so far. Additionally, proposals for converting 7,413 existing Government funded vacant houses into ARHC units have been processed in the States of Gujarat, Himachal Pradesh, Haryana, Madhya Pradesh and Rajasthan. Further, based on the proposals submitted by States/Union Territories (UTs) under Model 2, MoHUA has approved proposals for construction of 83,298 new ARHC units in several States including 14,490 units from State of Telangana. Out of total approved units, 40,630 ARHC units have been completed. The State/UT-wise details of ARHCs are at Annexure-I.**

Further, based on the learnings of ARHCs, a dedicated vertical of Affordable Rental Housing (ARH) has been provisioned under PMAY-U 2.0 which aims to promote construction of affordable rental housing close to the workplaces of the intended beneficiaries including urban migrants/ industrial workers/ working women/ students/ urban poor etc. The ARH vertical is implemented through two models:

Model-1: Converting existing Government funded vacant houses into ARH through Public Private Partnership mode or by Public Agencies.

Model-2: Construct, Operate and Maintain rental housing by Private/Public Entities for urban poor, working women, employees of Industries, Industrial Estates, Institutions and other eligible EWS/LIG families.

The Scheme Guidelines of PMAY-U 2.0 are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

In this regard, an Expression of Interest (EOI) has been issued by the Ministry for submission of project proposals for construction of new ARH units by all interested Public/Private Entities under PMAY-U 2.0. The web link for EOI is at <https://pmay-urban.gov.in/ARH-EOI.pdf>.

(b): Since the inception of PM SVANidhi scheme till 1st March 2026, 4.44 lakh street vendor beneficiaries have availed loans with sanctioned amount of ₹1,384.76 crore in the State of Telangana. Further, the beneficiaries have conducted 74.48 crore digital transactions so far. The Urban Local Body (ULB)-wise details of beneficiaries, amount of loan sanctioned and number of digital transactions conducted in the state of Telangana under PM SVANidhi scheme, as on 01.03.2026 is at Annexure-II.

(c): The Government of India has undertaken several urban reforms aimed at strengthening municipal finances, improving property tax systems and enhancing ease of living under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0. Reforms relating to property tax rationalization, user charges for water and sewerage services, and citizen-centric urban governance have been promoted under this mission. These reforms are applicable nationwide, including AMRUT cities in Telangana.

The mandatory reforms include notification of property tax floor rates linked to guidance values with demonstrated improvements in collections, and user charges that cover operation and maintenance costs of water/sewerage services; both are required to be implemented by States. Seven incentivized reforms cover building bye-laws (dual water piping, EV charging, WiFi infrastructure), online municipal services and grievance redressal, water body rejuvenation, GIS-based property mapping, Local Area Plans/Town Planning Schemes, reduction of non-revenue water below 20%, and recycle/reuse of treated wastewater to meet 20% urban and 40% industrial demand.

(d): AMRUT launched in the year 2015 in selected 500 cities (now 485 cities including 15 merged cities) and towns across the country, was focused on development of basic infrastructure, in the selected cities and towns, in the sectors of water supply; sewerage and septage management; storm water drainage; green spaces and parks; and non-motorized urban transport. AMRUT 2.0 has been launched in the year 2021 in all ULBs/cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Water body rejuvenation and green spaces and parks are other components of the Mission. Under the Mission, States/UTs are empowered to select, appraise, prioritize and implement projects.

Under AMRUT, State of Telangana has grounded 66 projects worth ₹1,663.08 crore which include 27 water supply projects worth ₹1,424.09 crore, 4 sewerage/septage management projects worth ₹203.30 crore and 35 green spaces & park projects worth ₹35.69 crore. All 66 projects have been completed.

Under AMRUT 2.0, the State Water Action Plans of Telangana for 252 projects worth ₹9,584.26 crore comprising of 98 water supply projects worth ₹3,429.04 crore, 12 sewerage/septage management projects worth ₹5,775.11 crore and 142 waterbody rejuvenation projects worth ₹380.11 crore have been approved.

The Hyderabad Metro Rail Project approved under Public Private Partnership (PPP) is a State Government of Telangana initiative with Viability Gap Funding from Ministry of Finance. The project was sanctioned on 24th August 2014. Total length of the project comprising 3 corridors is 69 km with 59 stations (all elevated) and the sanctioned cost is ₹14,132 crore. The project is fully operational since February 2020.

A. State/UT-wise details of the existing Government funded vacant houses converted into ARHCs for the beneficiaries under Model-1 of the scheme:

S. No.	Name of State/UT	Name of City	No. of vacant houses converted into ARHCs
1	Chandigarh	Chandigarh	2,195
2	Gujarat	Surat	528
3		Ahmedabad	1,376
4		Rajkot	698
5	Rajasthan	Chittorgarh	480
6	Jammu & Kashmir	Jammu	336
7	Uttarakhand	Lalkuan	100
8		Dehradun	70
Total			5,783

B. State/UT-wise details of ARHC units sanctioned and construction completed by Public/Private Entities under Model-2 of the scheme:

S. No.	Name of		Name of Entity	Total Units	Construction completed
	State	City			
1	Tamil Nadu	Sriperumbudur	SPR City Estates Pvt. Ltd.	18,112	6,160
2		Sriperumbudur,	SPR Construction Pvt. Ltd.	4,994	4,994
3		Hosur	Tata Electronic Pvt. Ltd.	13,500	10,756
4		Chennai	State Industries Promotion Corporation of Tamil Nadu	18,720	18,720
5		Chennai	Chennai Petroleum Corporation Ltd.	1,040	-
6		Chennai	SPR Construction Pvt. Ltd.	5,045	-
7	Chhattisgarh	Raipur	Indian Oil Corporation Ltd.	2,222	-
8	Assam	Kampur Town	Guwahati Refinery Indian Oil Corporation Ltd.	2,222	-
9	Uttar Pradesh	Prayagraj	Indian Oil Corporation Ltd.	1,112	-
10	Gujarat	Surat	Mitsumi Housing Pvt. Ltd.	453	-
11	Telangana	Nizampet	Sivani Infra Pvt. Ltd.	14,490	-
12	Andhra Pradesh	Kakinada	Coastal Developers Pvt. Ltd.	736	-
13		Vizianagram	Coastal Developers Pvt. Ltd.	652	-
Total				83,298	40,630

ULB-wise details of beneficiaries, amount of loan sanctioned and number of digital transactions conducted in the state of Telangana under PM SVANidhi scheme**(As on 01.03.2026)**

Urban Local Bodies (ULBs)	Beneficiaries	Amount of Loans Sanctioned (₹ in crore)	Digital Transactions Conducted
Adilabad Municipality	7,549	18.62	94,67,643
Bellampalli Municipality	2,956	9.54	55,80,580
Bhainsa Municipality	2,852	12.58	30,27,060
Kagaznagar Municipality	3,184	12.83	51,03,376
Mancherial Municipal Corporation	7,525	21.62	1,30,20,410
Mandamarri Municipality	2,992	10.25	48,86,020
Nirmal Municipality	5,998	21.80	79,87,432
Armoor Municipality	3,834	13.26	42,24,901
Nizamabad Municipal Corporation	23,863	67.25	2,78,85,783
Bodhan Municipality	5,225	16.00	64,81,610
Kamareddy Municipality	5,426	17.48	61,98,761
Sangareddy Municipality	4,371	14.26	75,97,421
Medak Municipality	3,196	11.44	37,22,475
Siddipet Municipality	7,225	21.57	1,12,15,488
Zaheerabad Municipality	4,006	12.66	63,23,030
Sadasivpet Municipality	2,243	7.71	36,49,222
Tandur Municipality	3,215	8.42	57,74,415
Vikarabad Municipality	3,109	11.25	52,65,714
Mahabub Municipal Corporation	9,338	27.93	1,38,90,327
Narayanpet Municipality	2,021	7.33	26,98,108
Gadwal Municipality	3,755	13.48	57,43,527
Wanaparthy Municipality	2,859	9.17	43,01,330
Khammam Municipal Corporation	16,471	48.22	2,51,61,909
Yellandu Municipality	1,719	6.50	29,73,348
Manugur Municipality	1,770	5.30	31,03,258
Sathupally Municipality	1,986	7.16	33,22,108
Kothagudem Municipal Corporation	8,865	24.95	1,36,73,212
Ramagundam Municipal Corporation	13,693	52.44	2,43,64,107
Jagtial Municipality	4,906	13.70	61,48,498
Korutla Municipality	3,559	9.99	35,36,394
Karimnagar Municipal Corporation	13,310	45.34	2,24,99,924
Sircilla Municipality	5,849	21.54	93,46,866
Greater Hyderabad Municipal Corporation	98,172	293.04	21,55,90,050
kurnool Municipality	1,559	5.41	27,42,700
Bhongir Municipality	2,596	7.60	46,23,535
Suryapet Municipality	5,184	13.41	91,53,239
Nalgonda Municipality	6,635	15.39	1,13,80,700
Devarakonda Municipality	1,465	4.66	25,58,056
Miryalaguda Municipality	4,793	13.04	71,10,304

Urban Local Bodies (ULBs)	Beneficiaries	Amount of Loans Sanctioned (₹ in crore)	Digital Transactions Conducted
Jangaon Municipality	5,989	18.10	92,79,095
Greater Warangal Municipal Corporation	33,568	117.85	5,67,81,293
Metpalli Municipality	2,945	7.47	31,10,059
Kodad Municipality	3,197	10.41	50,35,857
Huzurnagar Municipality	1,728	6.37	28,59,112
Huzurabad Municipality	2,410	7.65	33,60,199
Jammikunta Municipality	2,618	8.50	39,12,442
Husnabad Municipality	1,377	4.39	19,80,516
Peddapalli Municipality	2,979	9.76	43,47,954
Vemulawada Municipality	2,230	6.93	31,14,667
Narsampet Municipality	2,220	7.00	37,79,059
Bhupalpalle Municipality	2,518	8.87	46,46,015
Shadnagar Municipality	2,277	6.03	33,94,366
Gajwel Municipality	1,921	4.89	32,37,260
Madhira Municipality	1,864	5.54	23,56,952
Parkal Municipality	1,138	4.20	18,61,186
Mahabubabad Municipality	5,540	15.58	89,91,058
Kollapur Municipality	892	2.59	14,74,064
Ieeja Municipality	1,219	3.34	16,53,366
Kalwakurthy Municipality	1,320	4.30	21,62,173
Ibrahimpattanam Municipality	1,167	3.18	19,57,951
Andole Jogipet Municipality	1,092	3.43	14,39,681
Dubbak Municipality	1,733	6.64	22,97,691
Achampet Municipality	1,295	4.34	21,95,585
Jadcherla Municipality	1,905	3.98	35,29,097
Secunderabad Cantonment Board	5,265	15.94	98,06,220
Raikal Municipality	839	2.60	10,22,210
Waddepalle Municipality	498	1.50	7,25,640
Dharmapuri Municipality (Jagitial)	766	2.71	9,14,394
Alampur Municipality	412	1.24	5,78,390
Choppandandi Municipality	910	2.94	9,76,606
Yellareddy Municipality	1,211	3.43	16,49,829
Wyra Municipality	1,749	6.20	22,05,394
Dornakal Municipality	953	2.15	16,95,849
Maripeda Municipality	1,217	2.97	23,37,089
Thorrur Municipality	1,031	2.82	16,10,033
Makthal Municipality	1,041	2.92	13,68,845
Bhootpur Municipality	710	2.76	13,19,793
Kosgi Municipality	948	2.72	13,29,220
Chennur Municipality	1,305	3.26	19,42,610
Kyathanpally Municipality	1,667	4.76	30,54,137
Luxettipet Municipality	923	2.42	13,06,106
Ramayampet Municipality	811	2.06	8,72,228
Toopran Municipality	900	1.95	15,20,471
Narsapur Municipality	769	2.32	10,32,712
Chityal Municipality	643	2.13	10,53,558
Haliya Municipality	797	2.29	13,62,385
Chandur Municipality	592	2.39	8,96,985

Urban Local Bodies (ULBs)	Beneficiaries	Amount of Loans Sanctioned (₹ in crore)	Digital Transactions Conducted
(NALGONDA)			
Khanapur Municipality	1,226	5.36	14,84,575
Bheemgal Municipality	823	3.31	7,01,445
Manthani Municipality	922	2.54	14,91,470
Sulthanabad Municipality	1,043	2.87	15,43,401
Shankarpally Municipality	975	2.47	13,73,808
Amangal Municipality	453	0.76	7,47,248
Narayankhed Municipality	640	1.83	9,50,826
Cherial Municipality	904	3.62	15,41,177
Nereducharla Municipality	688	2.72	11,79,264
Thirumalagiri Municipality	948	3.28	17,65,559
Parigi Municipality	827	2.90	15,53,241
Kodangal Municipality	715	2.74	9,29,525
Wardhannapet Municipality	864	3.38	14,85,170
Kothakota Municipality	882	3.13	14,84,423
Pebbair Municipality	793	2.23	11,46,605
Atmakur Municipality	697	2.20	10,65,860
Mothkur Municipality	737	2.40	12,08,980
Amarchinta Municipality	510	1.70	8,12,570
Choutuppal Municipality	1,454	4.54	22,23,635
Alair Municipality	930	3.06	15,52,076
Pochamapally Municipality	899	2.85	15,78,852
Yadagirigutta Municipality	745	2.26	16,75,158
Banswada Municipality	1,630	5.47	19,30,425
Nandikonda Municipality	786	2.41	10,91,883
Kothur Municipality	188	0.33	2,28,783
Nakrekal Municipality	1,122	2.32	14,39,920
Edulapuram Municipality	68	0.12	1,982
Kalluru Municipality	-	0.00	-
Total	4,44,842	1,384.76	74,48,58,104